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DR. K. L. SHRIMALI: There are various kinds of scholarships which are awarded and they have different rules, for example, there are the U.N.O. Social Welfare scholarships; certain others are given by the State Governments; certain scholarships are given to the Scheduled Castes, the Scheduled Tribes and the backward classes and there are various sponsoring authorities.

Oral Answers

FLAG DAY COLLECTIONS

*405. SHRI R. THANHLIRA: Will the Minister for DEFENCE be pleased to state:

(a) the amount of money collected on the Armed Forces Flag Days in each of the years 1.950, 1951, and 1952; and

(b) the main purpose of this collection and how these amounts are spent?

THE DEPUTY MINISTER FOR DEFENCE (SARDAR S. S. MAJITHIA) : (a) The amount collected in 1950, 1951 and 1952 were Rs. 8-61 lakhs, Rs. 8-07 lakhs and Rs. 7-48 lakhs respectively.

(b) The two main purposes of the collections are to alleviate economic distress amongst former members of the Forces and their dependants, and to provide amenities to serving mem-bers of the three Services. Disburse-] ments from the Flag Day Fund are authorised by a Managing Committee.

SHRI R. THANHLIRA: May I know, Sir, whether these collections are organised centrally ©r ieverally in the States?

SARDAR S. S. MAJITHIA: These collections are organised centrally, and, of course, the States take part, and after they collect the money they send it over to the Central Government by the end of the financial year.

PROF. G. RANGA: Who appoints this Managing Committee and for how many years? Are the accounts of the Managing Committee properly audited? SAHDAR S. S. MAJITHIA: The Managing Committee consists of the Defence Minister, the three Service Chiefs, the Secretary, Defence Ministry and the Financial Adviser.

DR. S. K. BHUYAN: What is the amount made available to the Assam Government from this fund?

SARDAR S. S. MAJITHIA: I am afraid I have not got the figures for the different States.

PROF. G. RANGA: May we know whether these sums are spent in the different States every year, and whether they are audited?

SARDAR S. S. MAJITHIA: So far as the spending part of it is concerned, it depends upon the demands made. These are collated by the three Service headquarters, also by the Ministry. Depending upon them and the amount available which is at our disposal, the allocation is made. If need be, the left over from last year is also taken over to the next one.

SCHEME FOR DEPOSIT INSURANCE FOR COMMERCIAL BANKS

*406. SHRI B. C. GHOSE: Will the Minister for FINANCE be pleased to state whether Government have taken any decision on the recommendation of the Rural Banking Enquiry Committee for the establishment of a scheme ot deposit insurance for commercial banks? If so, what is the decision taken?

THE DEPUTY MINISTER FOR FINANCE (SHRI M. C. SHAH): The Rural Banking Enquiry Committee which had examined in 1950 the question of the introduction of the scheme of deposit insurance in India arrived at the conclusion that the time was not opportune for introducing such a scheme. The Committee had, however, suggested that a committee of experts should be appointed to go